## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3329

TO BE ANSWERED ON THE 06<sup>TH</sup> DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)

TERROR FUNDING FROM ILLEGAL ANIMAL TRADE

†3329. DR. KRISHAN PRATAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of illegal manufacturing of bombs and explosives have been reported from certain parts of the country and if so, the details thereof;
- (b) whether as per the report received from Uttar Pradesh Police, money earned through illegal trade of animals is being used to manufacture bombs to be used against the country, if so, the details thereof;
- (c) whether the Union Government has asked the State Government of Uttar Pradesh to take stringent measures in order to put a check on such illegal activities; and
- (d) if so, the reaction of the State Government of Uttar Pradesh in this regard?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a), (b), (c) & (d): Information is being collected and will be laid on the Table of the House.

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